

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 8th May, 2025

No. HCM/D-42/2023-Estt.-I/9278 : In continuation of the Skill Test – 2 held on 26th February, 2025 for the engagement of Technical Assistants (Daily Wager) in the High Court of Manipur, candidates bearing the following registration numbers (*not in order of merit*) are hereby informed to appear for the Personal Interview.

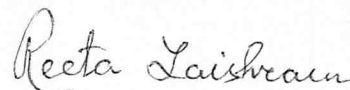
1. **TECA-5**
2. **TECA-202**

The schedule for Personal Interview is as follows:

Sl. No.	Post	Date of Examination	Reporting Time	Examination Venue
1.	Technical Assistant (Personal Interview)	13.05.2025	01:00 P.M.	High Court Complex

Further, candidates are required to produce the following original documents, along with self-attested photocopies, to support their eligibility and identity at the time of the Personal Interview. Failure to produce these documents will result in disqualification from appearing in the Personal Interview:

- a) Class X Certificate (as proof of Date of Birth).
- b) Certificate of Bachelor's Degree/Graduation Certificate.
- c) Certificates of other Qualification(s), if any.
- d) Photo-bearing IDENTITY PROOF - Driving Licence/Voter ID Card/Aadhaar Card/ Identity Card issued by University or College, or PAN Card.
- e) 2 (two) passport sized photographs.
- f) SC/ST/OBC Certificates issued by a competent authority (for candidates seeking age relaxation).
- g) No Objection Certificate (NOC) for candidates currently employed in Government Service.



(REETA LAISHRAM)

LANGUAGE OFFICER (SPECIAL OFFICER)
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Registrar General, High Court of Manipur.
5. The Jt. Registrar (Judl.)/CPC, High Court of Manipur.
6. The System Analyst, High Court of Manipur.
- *With a request to upload the same in the Official Website of this Registry.*
7. The Court Officer – I, High Court of Manipur
- *With a request to make all necessary arrangements.*
8. Concerned File/Guard File.